Title: Motion to consider Amendments made by Rajya Sabha to the National Institutes of Technology (Amendment) Bill, 2012 (Motion Adopted).

Amendments made by Rajya Sabha

MR. CHAIRMAN: The House shall now take up Item No. 14 - Shri Kapil Sibal.

...(Interruptions)

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL): Sir, I beg to move:

"That the following amendments made by Rajya Sabha in the Bill* to amend the National Institutes of Technology Act, 2007, be taken into consideration :--

ENACTING FORMULA

1. That at page 1, line 1, for the word "Sixty-second", the world "Sixty-third" be substituted."

CLAUSE 1

2 That at page 1, line 4, *for* the figure "2011", the figure "2012" be *substituted*."

MR. CHAIRMAN: The question is:

"That the following amendments made by Rajya Sabha in the Bill to amend the National Institutes of Technology Act, 2007, be taken into consideration:--

ENACTING FORMULA

1. That at page 1, line 1, for the word "Sixty-second", the world "Sixty-third" be substituted."

CLAUSE 1

2. That at page 1, line 4, *for* the figure "2011", the figure "2012" be *substituted*."

The motion was adopted.

...(Interruptions)

MR. CHAIRMAN: We shall now take up the amendments made by Rajya Sabha.

The question is:

ENACTING FORMULA

1. That at page 1, line 1, for the word "Sixty-second", the world "Sixty-third" be substituted."

The motion was adopted.

...(Interruptions)

MR. CHAIRMAN: The question is:

CLAUSE 1

2. That at page 1, line 4, *for* the figure "2011", the figure "2012" be *substituted*."

The motion was adopted.

...(Interruptions)

MR. CHAIRMAN: The Minister may now move that the amendments made by Rajya Sabha in the National Institute of Technology (Amendment) Bill, 2012, be agreed to. .

SHRI KAPIL SIBAL: I beg to move:

"That the amendments made by Rajya Sabha be agreed to."

MR. CHAIRMAN: The question is:

"That the amendments made by Rajya Sabha be agreed to."

The motion was adopted.